

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 03

Excise Appeal No. 11777 of 2015 - DB

(Arising out of OIO-SIL-EXCUS-000-COM-032-14-15 dated 14/05/2015 passed by Commissioner of Central Excise, Customs and Service Tax-SILVASA)

Jignesh Shah

.....Appellant

Partner, Steelfab Building System,
Survey No. 60, Opp. Gulf Oil, Khanvel Road,
Silvassa,Dadra & Nagar Haveli

VERSUS

C.C.E & S.T.-Silvasa

.....Respondent

4th Floor, Adarsh Dham Building,
Vapi Daman Road Vapi,
Opp. Old Town Police Station,
VAPI, Gujarat

APPEARANCE:

Shri Anil Gidwani, Advocate for the Appellant

Shri Rajesh Nathan, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 12.12.2023

DATE OF DECISION: 02.01.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11445 of 2015.

**RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Arpita